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Since December, 1965 only in one case \* show cause notice was issued to an Emergency Commission officer as his allotment had been cancelled on the expiry of the period during which the accommodation could be retained by him after his posting to a non-concessional area. The case will be decided after completion of the relevant proceedings. During the aforesaid period no such officer has been evicted.

'concessional area' or 'non-concessional area'.

This policy is still being followed.

## FOREIGN EXCHANGE FOR RESERVATION OF SPACE IN AMERICAN NEWSPAPER

124. SHRI LOKANATH MISRA: Will the Minister of FINANCE be pleased to state:

- (a) whether any application was made for sanction of foreign exchange to reserve space in any American newspaper for publicity during or before the Prime Minister's visit to America; and
- (b) if so, who was the applicant and what was the amount sanctioned?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI) : (a) No application was made during or immediately before the Prime Minister's visit to America. However on an application received in November 1965, Government agreed to release foreign exchange for a special supplement on India being brought out by the New York Times of U.S.A. The Supplement was published on the 20th March 1966.

(b) The Birla Group of Industries was the applicant and the amount of foreign exchange released was \$ 69,500.

to Questions

125. [Transferred to the 13th May, 1966]

## ELECTRIFICATION OF RING ROAD, NEW DELHI

126. SHRI U. S. PATH.: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) what steps have so far been taken for the electrification of that portion of tb\* Ring Road which is adjoining Ramakrishna Puraro, New Delhi; and
- (b) whether it is a fact that the delay in electrification is due to the trouble over jurisdiction between the Delhi Municipal Corporation and the New Delhi Municipal Committee?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN AHMED): (a) Estimates for the street lighting from Ashram to Dhaula Kuan on the Ring Road which includes the portion adjoining Ramakrishna Puram have been prepared by the Delhi Electric Supply Undertaking and sent to Central Public Works Department. The scheme will be executed soon after approval of the scheme by the Central Public Works Department and the Ministry of Transport.

## L.I.C. DECREE AGAINST SHRI RAM RATTAN **GUPTA**

## f SHRI M AJMAL KHAN: 127 \* \ SHRI ARJUN ARORA:

Will the Minister of FINANCE be pleased to refer to the reply given to Starred Question No. 506 in the Rajya Sabha on the 11th March, 1964 and state:

- (a) whether the decree against Shri Ram Rattan Gupta in favour of L.I.C. h«s since been executed;
  - (b) if not, the reasons for the delay; and
- (c) the steps taken by the LLC. during the last two years to realise the amount with interest?